

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 10247 - JK (LD) of 2025

DATED:- 20 - 08 - 2025

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

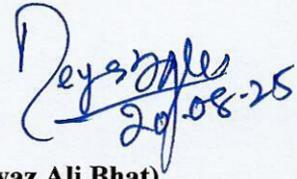
Secretary to Government,

No:- LAW-OIC/08/2025

Dated:- 20- 08 - 2025

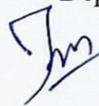
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


20-08-25

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 10247 – JK (LD) of 2025 dated 20.08.2025.

S.No.	Name	Office	Case No & Title
1.	Jaideep Singh	Administrative Officer	1.SWP 1959/2013 Bizal Singh vs Stay PDD 2.SWP 1999/2013 Shiv Kumar vs State PDD 3.SWP 2394/2013 Shahzad Hussain vs State PDD 4.OA.454/2025 Ashok Kumar Chatta 5.O.A./710/2025 HEEM RAJ 6.O.A 566/ 2025 Vijay Kumar Dogra 7.OA 411/ 2021 Vinod Kumar 8. OA 651/2025 Sham Kumar vs UT of J&K 9. LPA 2025 UT OF J&K vs Kamal Singh 10. OA 220/2025 titled Urmula Devi 11. T.A 7000/2021 titeld Vaishno Dutt 12. WPC UT of J&K vs SatPal
2.	Aftab Ahmed	Executive Engineer Electric Division Poonch	1.WPC 2302 2023 Mohd Aslam Vs UT of J&K 2.WPC 1227/2025 Shamim Akhter vs UT of J&K 3. O.A./551/2025 Khadam Hussain
3.	Sunil Dutt Pandoh	The Executive Engineer Electric Division Udhampur	1. WPC 1032/ 2024 Rajinder Kumar vs UT of J&K 2. O.A./486/2025 Yash Paul 3. WPC 1754/23 Asian Cement Industrie
4.	Javed Ahmed	Executive Engineer Electric Division Vijaypur	1. WPC 1102 of 2022 Reeta Slathia vs PDD 2. LPA 2025 UT OF J&K vs Baby Slathia 3. UT of J&K vs Monika Jamwal
5.	Surjeet Singh	Superintending Engineer O&M Circle Kathua	1. WPC 1522 / 2025 MS E- Square Hotel Barnoti Kathua vs UT 2. OA 514/2025 Sham Lal vs UT

Devsingh

Jm

6.	Er. Mohd Rashid	Executive Engineer Electric Division Rajouri	WPC 1395/2025 MS SRM Contactor private limited vs UT of J&K
7.	Er. Sanjay Gupta	The Executive Engineer Electric Division-III Jammu	1. WPC 761/2025 MS Lakhani Stone Crusher vs UT 2. WPC 782 / 2025 MS Thakur Stone Crusher vs UT 3. WPC 2924/ 2024 Yograj vs UT 4. WPC 1018/2024 Akash Cement vs UT
8.	Er. Latif Ahmed wani	The Executive Engineer Kishtwar	O.A 509/2025 Anil Kumar
9.	Er. Vijay Kumar	Executive Engineer STD Kalakote	1. O.A 873/2025 titled Muneer Hussain Shah 2. WPC UT of J&K vs Zakhir Hussain
10.	Er. Nitin Mahajan	Assistant Executive Engineer Green Belt Park, Jammu	WPC 2445/2024 Parshotam Singh vs UT
11.	Er. Abdul Rouf Bhat	The Executive Engineer Electric Division, Doda	WPC UT of J&K vs Sudesh Kumar
12.	K.K. Thappa	Chief Engineer , Distribution JPDCL	C.P- 2025 IN OA 3 of 2025 Jatinder Kumar and other vs H Rajesh Parasad